## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:6917 ANSWERED ON:18.05.2012 POWER PROJECTS BY REC Annayyagari Shri Sai Prathap

## Will the Minister of POWER be pleased to state:

- (a) whether any new power projectshave got clearance from RuralElectrificationCorporation (REC) in the country includingAndhra Pradesh;
- (b) if so, the details thereof, projectwiseand State-wise;
- (c) the amount sanctioned for thispurpose, plant-wise;
- (d) whether any hurdles in the construction of the project in AndhraPradesh has come to the notice of the Government; and
- (e) if so, the details thereof and the corrective measures taken by the Government in this regard?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a) to (c): From 01.04.2011 to 10.05.2012 loans amounting to Rs.26966.84 crore for 20 (twenty) new power generation projects with total capacity of 13,640 MW including 03 (three) R&M projects, have been sanctioned by Rural Electrification Corporation(REC) involving a total project cost of Rs.72901.02 crore. This includes one Gas based (1X700 MW) project in Andhra Pradesh. Details of the sanctioned projects including Andhra Pradesh are at Annex.
- (d) & (e): No hurdle has been envisaged at present for the sanctioned projects.